



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)


(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 22-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3082/2014 Hanesh @ Anesh Vs. State	K.S. Loha	Shailesh Prakash Sharma
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 3223/05 Anita Vs. Pushpendra	M.M. Ranjan	G.P. Sharma
3	Hon'ble Mr. Justice (Retd.) S.C. Mittal	D.B. Civil Misc. Appeal No. 1316/15 Ram Chandar Vs. sunita	M.M. Ranjan	J.R. Tanita
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Third Bail Application No. 10388/16 Bahadur Singh Vs. State	Rajneesh Gupta	Vidhut Gupta
5	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Misc. Petition No. 5037/2016 Vineet Nangia Vs. State	Archana Mantri	Manish Sharma
6	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 10569/2016 Pawan Vs. State	Anurodh Chaturvedi	Vishnu Sharma
7	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general & S.B Civil Misc. Appeal No. 3728/2006 Jagdish Prasad Vs. Mahaveer Prasad.	G.K. Garg	J.P. Sharma
8	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10510/16 Puneet Bhagchandani Vs. State	Bhupendra Sharma	-

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be amicably settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

"Help The Needy –Timely Help May Create History"



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1	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Misc. Appeal No. 3284/2005 Amit Singh Vs. Smt. Rekha Rani	D.V. Tholia	Shalini Sheoran
2	Sh. G.S. Hora, RHJS (Retd.)	S.B.Cr. Misc. Bail Application No. 15558/15 Sunnay Sharma Vs. State	Sanjay Sharma	R. B. Mathur
3	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 960/2016 Kuldeep (age 33) Vs. State	P.S. Sharma	Dilip Sinsinwar
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
5	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1431/2016 Arvind Kumar Vs. State	Ms. Sakshi Vashishth	-
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 5061/16 Smt. Shalini Vs. State	Ved Prakash	Anoop Pareek
7	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
8	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor
9	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16 Khalid Vs. Gulshan	Rajneesh Gupta	LL Gupta

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